

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 6 of 2014 in
Appeal No. 44 of 2013**

Dated: 24th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**M/s. Bangalore Electricity Supply Company Ltd. & Ors.Review Petitioner/
Respondent (s) R-1**
Versus

Shamanur Sugars LimitedAppellant(s)/R-2 to R-4

**Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1**

**Counsel for the Respondent(s): Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. B.S. Prasad for R.1**

ORDER

We have heard the learned counsel for the parties. Written Submissions have also been filed by them.

Order is Reserved.

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**